

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-6/99/4481/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abdul Hakim,  
District & Sessions Judge,  
Karbi Anglong, Diphu.

Dated Guwahati the <sup>st</sup> 21 June, 2022.

Sub: **Restricted holiday with headquarter leave permission.**

Ref:- Your letter No. DJKA/2022/6132 dtd. 17.06.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 20.06.2022, along with station leave permission, with the official vehicle, at own cost, from the evening of 18.06.2022, after Court hours, till the morning of 21.06.2022, before Court hours,** as prayed for. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-6/99/4482/dated**

, 21-06-2022

Copy to.

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rao